

ग्रामीण विद्युतीकरण योजना का क्रियान्वयन

1229. श्री सत्यनारायण जटिया : क्या ऊर्जा मंत्री यह बताने की कृपा करेंगे कि :

(क) वर्ष 1983-84 सहित गत, तीन वर्षों के दौरान प्रतिवर्ष, राज्यवार ग्रामीण विद्युतीकरण निगम लिमिटेड की ग्रामीण विद्युतीकरण कार्यक्रम के अन्तर्गत कितने गांवों को तलकूप, घरेलू और सड़क-बत्ती के कनेक्शन दिए गए तथा कितनी अनुसूचित जातियों की बस्तियों को विद्युतीकृत किया गया; और

(ख) वर्ष 1984-85 के लिए उक्त कार्यक्रम के कार्यान्वयन हेतु क्या लक्ष्य निर्धारित किए गए हैं ?

ऊर्जा मंत्रालय में राज्य मंत्री (श्री आरिफ मोहम्मद खां) : (क) ग्राम विद्युतीकरण निगम द्वारा वित्त पोषित स्कीमों के अन्तर्गत वर्ष 1981-82, 1982-83 और 1983-84 के दौरान विद्युतीकृत किए गए गांवों की संख्या, ऊर्जित किए गए पम्प सेटों, घरेलू और वाणिज्यिक उपभोक्ताओं को दी गई बिजली, सड़क रोशनी के लिए दी गई बिजली, तथा विद्युतीकृत की गई हरिजन बस्तियों का राज्यवार ब्योरा उपाबन्ध 1-4 में दिए गए विवरणों में दिया गया है। सभा पटल पर रखा गया। [ग्रन्थालय में रखा गया। देखिए संसला एन० टी-8500/84]

(ख) वर्ष 1984-85 के समस्त लक्ष्यों में 23,105 गांवों का विद्युतीकरण तथा 3,85,774, पम्पसेटों/ट्यूबवेलों को ऊर्जित किया जाना है।

Share of Different Sectors of Drug Industry in Export of Pharmaceuticals

1230. SHRI BANWARI LAL : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state the share of

different sectors of the drug industry in the export of pharmaceuticals excluding medical castor oil during the past three years with details of value of such exports, sector-wise by—

1. Public Sector
2. Private Sector
3. Small Scale Sector
4. Foreign Sector ?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI VASANT SATHE) : Sectorwise and Companywise details of exports are not maintained in this Ministry.

Guidelines for Transfer of Programme Executives, Assistant Station Director, Station Director

1231. SHRI MOHAMMAD ASRAR AHMAD : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) the number and details of All India Radio and Doordarshan employees belonging to the cadre of Programme Executives, Assistant Station Director, Station Director, etc., who have been posted in Delhi for over a period of three years in one capacity or the other; and

(b) the transfer guidelines in brief in respect of above mentioned employees and how many of the above mentioned employees have been in Delhi in violation of these guidances ?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI GHULAM NABI AZAD) : (a) 14 Station Directors, 9 Assistant Station Directors and 24 Programme Executives in various Offices of all India Radio and Doordarshan have been in Delhi for over three years in one capacity or the other.

(b) As per the transfer-policy guidelines the tenure at a Station like Delhi is 4 years whereas it is 3 years at C.B.S. Stations.